

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 09.07.2021 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M, Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No 17/2021 (PH)	Devas Multi Media Private Limited Vs Antrix Corporation Limited & anr	Anuradha Dutt Thirayambak Kannan	Arjun Krishnan Poornima Hatti - R1 K Latha Parimalavadhana Sanjay Shorey – R2
2.	Comp App (AT)(CH) No. 24/2021	Devas Employees Mauritius P Ltd V Antrix Corporation Ltd & 2 ors	Anuradha Dutt Tirayambak Kannan	Arjun Krishnan Poornima Hatti - R1 K Latha Parimalavadhana Sanjay Shorey – R2
3.	Comp. App (AT) (CH) (Ins) No.22/2021	Ashique Ponnamparambath Vs The Federal Bank limited (in the matter of M/s. Platino Classic Motors (India) Pvt Limited)	Vinam Gupta Ramya Subramaniam Rajeswari Mukherjee	
4.	Comp App.(AT) (CH) (Ins)No. 125/2021	Winwind Power Energy P Ltd V Asset Reconstruction Company India Limited & 3 others	Srinath Sridevan T. K. Bhaskar K. Harishankar	R. Subramanian R2 Abitha Banu R1 R. Sugumaran R3
5.	Comp App.(AT) (CH) (Ins)No. 128/2021	V, Nagarajan RP Of Cethar Limited V Asset Reconstruction India Limited & anr	R. Subramanian	Abitha Banu R1 Sugumaran – R2
6.	Comp App.(AT) (CH) (Ins)No. 129/2021	V, Nagarajan RP Of Cethar Limited 7V Asset Reconstruction India Limited & anr	R. Subramanian	Abitha Banu R1 Sugumaran – R2
7.	Comp App.(AT) (CH) (Ins)No. 130/2021	V, Nagarajan RP Of Cethar Limited V Asset Reconstruction India Limited & anr	R. Subramanian	Abitha Banu R1 Sugumaran – R2

8.	Comp App.(AT) (CH) (Ins)No. 131/2021	Asset Reconstruction Company India Limited v V. Nagaraj IRP & anr	Abitha Banu	R. Subramanian R1 Sugumaran – R2
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By the order of Hon'ble Member (J)

(Chennai Bench)